

Package Programme

**3880. Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:**

Will the Minister of **Food, Agriculture, Community Development and Cooperation** be pleased to state:

(a) whether there is any proposal to extend the package programme to other areas not covered by it in the country at present; and

(b) if so, when and where?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) No.

(b) Does not arise.

Recruitment in Directorate of Food and Civil Supplies, Delhi Administration

3881. Shri Jedhe: Will the Minister of **Food, Agriculture, Community Development and Cooperation** be pleased to state:

(a) whether it is a fact that the Delhi Administration, Directorate of Food and Civil Supplies, held an examination as a result of which a number of candidates were recruited as Inspectors but offered the post of UDCs. in the Education Directorate of the Delhi Administration;

(b) whether it is also a fact that later on at the time of their appointments as Rationing Inspectors, they were asked to resign their posts by giving notice or to pay in lieu of the notice period;

(c) if so, the reasons therefor and the number of such Rationing Inspectors who had to resign their posts before taking up their present appointments;

(d) whether any representation has also been received in this connection; and

(e) if so, action taken thereon?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri

Govinda Menon): (a) The Delhi Administration held a competitive test for recruitment to the posts of Inspectors and a panel of successful candidates was drawn up in order of merits. Since the number of posts of Inspectors was small and the names on the panel were many, offers were made to some of the candidates who could not be appointed as Inspectors to join as U.D.C.

(b) When more vacancies in the posts of Inspector occurred, the persons who had joined as U.D.Cs. were offered the posts of Inspector according to their turn on the panel. They were not asked to resign the posts of U.D.Cs. by giving notices or to make payments in lieu of the notice period.

(c) Does not arise.

(d) No, Sir.

(e) Does not arise.

Airport at Cochin

**3882. Shri Vishwa Nath Pandey:
Shri Vasudevan Nair:
Shri Warrior:**

Will the Minister of **Transport, Aviation, Shipping and Tourism** be pleased to state:

(a) whether it is a fact that Government have finalised the details of the civil airport at Cochin; and

(b) if so, what they are and the total amount of expenditure involved?

The Minister in the Ministry of Transport and Aviation (Shri C. M. Poonacha): (a) No, Sir. The matter is under consideration.

(b) Does not arise.

Kerala Fisheries Corporation

**3883. Shri Vasudevan Nair:
Shri Warrior:**

Will the Minister of **Food, Agriculture, Community Development and Cooperation** be pleased to state:

(a) whether the proposed Kerala Fisheries Corporation intend to